

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 564/252/ND/2018

In the matter of:

M/s Dholiya Sales Pvt. Ltd.

....**Appellant**

Vs.

Registrar of Companies

....**Respondent**

Under Section: 252

Order delivered on 25.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Ayush Gupta, PCS

For the Respondent

: Mr. Gopal Singh, DROC

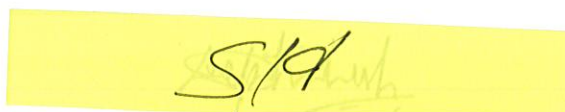
Stg. Counsel for ITD

: Mr. Puneet Rai, Stng. Counsel

ORDER

Pleadings are complete. In the meanwhile, the learned counsel for the appellant undertakes to file VAT and any other government registration document, if any, within one week, with the copy in advance to the other side. For further consideration on 20.08.2018.

Mukesh



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**